

F. No. 01(03)/Roster/CESTAT/2024/Part - II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.11.2024

ORDER NO. 143 of 2024

Hon'ble President is pleased to partially modify the roster order no. 137 of 2024 for CESTAT, New Delhi from **11.11.2024** to **14.11.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 11.11.2024 to 12.11.2024	Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. Rajeev Tandon, Hon'ble Member (Technical)	Service Tax Division Bench matters
From 13.11.2024 to 14.11.2024	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Mr. Rajeev Tandon, Hon'ble Member (Technical)	

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,



(Mukesh Gupta)

Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar